

**CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH**

O.A. NO. 444 OF 2010

Friday, this the 23rd day of July, 2010

CORAM:

**HON'BLE Mr.JUSTICE K.THANKAPPAN, JUDICIAL MEMBER
HON'BLE Mr. K.GEORGE JOSEPH, ADMINISTRATIVE MEMBER**

Chandra Babu D
Senior Engineering Assistant
Doordarshan Kendra
Thiruvananthapuram
Residing at Kulathinte Kizhakkathil
Veruvally, Kayamkulam

... **Applicant**

(By Advocate Mr.K.Karthikeya Panicker

versus

1. The Chief Engineer (SZ)
Office of the Chief Engineer (SZ)
All India Radio & Doordarshan
Swami Sivananda Salai
Chennai – 600 005
2. The Director
Doordarshan Kendra
Thiruvananthapuram
3. Shri Sunil P.R
Senior Engineering Assistant
Television Rocky Centre
Chengannur
4. Shri Mathew Erali
Senior Engineering Assistant
Doordarshan Kendra
Thiruvananthapuram - 43

... **Respondents**

(By Advocate Mr.N.N.Sugunapalan, Senior with Mr.S.Sujin (R1&2)

The application having been heard on 23.07.2010, the Tribunal on the same day delivered the following:

ORDER

HON'BLE Mr.JUSTICE K.THANKAPPAN, JUDICIAL MEMBER

This original application has been filed against a transfer order dated 18.05.2010, a copy of which is marked as Annexure 5, by which the applicant

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has been transferred to Karwar . When this original application came up for admission this Tribunal passed an interim order to keep the transfer order to the extent applicable to the applicant in abeyance.

2. Today, the counsel appearing for the respondents Mr. Sugunapalan, Senior submits that the transfer order Annexure 5 has been cancelled by the authorities and the applicant is permitted to continue at Trivandrum.

3. In the light of the above. the original application is disposed of recording the above submissions of the counsel for respondents.. There shall be no order as to costs.

Dated, the 23rd July, 2010.


K GEORGE JOSEPH
ADMINISTRATIVE MEMBER


JUSTICE K.THANKAPPAN
JUDICIAL MEMBER

VS